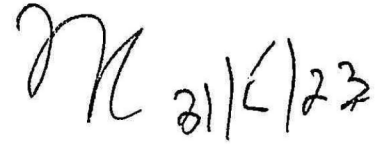


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Sub-Committee is hereby constituted, with immediate effect :-

S.No	Name of the Committee	Name of Judicial Officer	Designation
1	<b>Sub-Committee for Digitization of Judicial Record of Delhi Family Courts.</b>	Sh. Gaurav Sharma Metropolitan Magistrate (Central)	Chairperson
		Sh. Rajender Kumar Branch-In-Charge, Digitization Cell, THC	Member
		Ms. Kiran Malhotra, Senior Judicial Assistant, Family Court (HQ), Dwarka, New Delhi.	Member



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)  
Delhi

No. 1212/44218-44231 /F.1(3)/Gaz/2023

Dated \_\_\_\_\_

**Sub:(Sub-Committee for Digitization of Judicial Record of Delhi Family Courts.)**

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal Judge, Family Court (HQ), Dwarka, New Delhi.
3. The Officers /Officials concerned.
4. The AO/Branch In-Charge, Digitization Cell, Tis Hazari Court, Delhi, with the direction to pursue the matter with the said Committee.
5. The AO(J)/Branch In-Charge, Record Room (Sessions, Civil & Criminal), General Branch, (Central), Computer Branch, THC, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

